

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1718
TO BE ANSWERED ON 11.02.2022

UTILISATION OF FUNDS IN ANGANWADI

1718. SHRI N. REDDEPPA:
SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- whether both the release and utilization of funds for Anganwadis have come down from 74,671 and 65,280 lakhs respectively in 2019-20 to 75,438 and 63,229 lakhs in 2020-21;
- if so, the reasons therefor;
- the details of funds approved, released and utilized during 2021-22 till December, 2021;
- whether there are demands to setting up of new Anganwadi centres in the country, including Andhra Pradesh; and
- if so, the steps taken by the Ministry thereon?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The details of funds allocated, released and utilized during last two years and current financial year to States/UTs including Andhra Pradesh under Anganwadi Services Scheme are as follows:

(Rs. in Crore)

Anganwadi Services Scheme								
2019-20			2020-21			2021-22*		
APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
19927.67	16813.76	17304.32	20705.37	15797.54	16199.62	19361.71	11193.05	Utilisation not due

*- As on 31.12.2021

(d) & (e) From time to time, the Ministry receives requests from State Governments/UT Administrations for sanction of new Anganwadi Centres. However, all the Anganwadi Centres approved for sanction by the Government of India have been already sanctioned to all States/UTs including Andhra Pradesh.
